

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00019/2019
(in O.A.No.200/1040/2018)

Jabalpur, this Friday, the 29th day of March, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Sandeep Shrivastava,
Son of Late Shri R.S. Lal Shrivastava
Aged about 40 years, Head T.T.E.
Western Central Railway Jabalpur Division,
Presently posted in the office of
Station Superintendent Katni Mudwara (M.P.)
Resident of Dr. Subba Rao Lane,
Shastri Colony, Venkat Ward,
Katni M.P. Pin 483501

-Petitioner

(Petitioner present in person)

V e r s u s

Mr. S.K. Das,
Chief Commercial Manager,
West Central Railway
Jabalpur (M.P.) PIN 482001
(Respondent No.2 in O.A.)

- Respondents

O R D E R (Oral)

By Navin Tandon, AM:-

This Contempt Petition has been filed by the petitioner for willfully and deliberately disobeying the order dated 13.11.2018 (Annexure C/1) passed by this Tribunal in O.A. No.200/01040/2018.

2. Petitioner submits that vide M.A. No.200/01417/2018 dated 04.01.2019 (Annexure C/2), the respondents were granted further two months' time to comply the order dated 13.11.2018 ibid.

3. It is seen that the revisionary authority has passed the order dated 18.01.2019 (Annexure C/3), which is within the time granted by this Tribunal. Therefore, this Contempt Petition is not maintainable and we do not find any merit in this petition.

4. Resultantly, this Contempt Petition is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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